

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 16/2021 IA 1431/2022 In C.P.(IB)-2422(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES: **Ritesh Prakash Adatiya**
 IN THE MATTER OF
 Augusta Consultants & Advisors
 Pvt Ltd

V/s

Maitreyi Capital Advisors Private
Limited

Section: 66(1), Sec 54(1) U/s 7 of (IBC)

ORDER

IA No.16/2021:- Adv. Abhishek Thoke i/b Vinod Bhadang appeared for the Applicant. Adv. Ayush Sharma appeared for Respondent No. 3. Reply has been filed by Respondent No. 3. Right to file reply of the Respondent No. 1 and 2 are forfeited vide order dated 17.01.2024. It is seen from the record the court notice was duly served upon the Respondent No. 4 and 5 as can be manifested from track consignment available on records. Since none has appeared on behalf of the Respondent No. 4 and 5 despite valid service, therefore, Respondent No. 4 and 5 are set ex-parte. List the matter on **21.06.2024** for final hearing.

IA No. 1431/2022:- Adv. Abhishek appeared for the RP. List the matter on **21.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)